

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SWASTIK COPPER PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Swastik Copper Private Limited
2.	Date of incorporation of corporate debtor	17 February 1993
3.	Authority under which corporate debtor is incorporated / registered	ROC Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27201RJ1993PTC007230
5.	Address of the registered office and principal office (if any) of corporate debtor	E-1/1274, PHASE-III SITAPURA INDUSTRIAL AREA, JAIPUR, Rajasthan, India - 302022.
6.	Insolvency commencement date in respect of corporate debtor	Order passed on 23.09.2024 Order received on 24.09.2024
7.	Estimated date of closure of insolvency resolution process	22.03.2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Satyendra Prasad Khorania IBBI/IPA-002/IP-N00002/2016-17/10002
9.	Address and e-mail of the interim resolution professional, as registered with the Board	402, 4th Floor , O K Plus, D P Metro , Opp. Pillar No. 94 ,New Sanganer Road, Jaipur, Rajasthan, 302019 e-mail: skhorania@live.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	402, 4th Floor , O K Plus, D P Metro, Opp. Pillar No. 94 ,New Sanganer Road, Jaipur, Rajasthan, 302019 e-mail: ipcirpswastik@gmail.com
11.	Last date for submission of claims	07.10.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorised representatives are available at	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Swastik Copper Private Limited on 23.09.2024.

The creditors of Swastik Copper Private Limited are hereby called upon to submit their claims with proof on or before 07.10.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Satyendra P. Khorania
INTERIM RESOLUTION PROFESSIONAL
OF SWASTIK COPPER PVT. LTD.

Reg. No. IBBI/IPA-002/IP-N00002/2016-17/10002

AFA No.: AA2/10002/02/101224/203107 & Valid upto-10.12.2024

E-mail- ipcirpswastik@gmail.com, skhorania@live.com

Date: 24.09.2024

Place: Jaipur